

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2706
ANSWERED ON:12.03.2015
BOYCOTT BY ADVOCATES
Senguttuvan Shri Balasubramaniam

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to amend the Advocate's Act so as to declare strike by lawyers as illegal;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) measures being taken by the Government to ensure that wrong persons do not come in legal profession?

Answer

MINISTER OF LAW AND JUSTICE(SHRI D.V. SADANANDA GOWDA)

(a) : No Madam.

(b) : Does not arise.

(c) : The Bar Council of India has framed rules namely "Bar Council of India certificate and place of practice (verification) Rules, 2015" to ensure that wrong person or name lenders do not come in the legal profession. These rule are available on the website of Bar Council of India.